

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.1
CA(CAA)/18(AHM)2024

Proceedings under Sections 230-232 of Co.Act,2013

IN THE MATTER OF:

Marwadi Investment Private Limited
Marwadi Services Private Limited
Marwadi Bullions Private Limited
Marwadi Shares And Finance Limited

.....Applicants

Order delivered on: 17/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Parth Contractor, Adv. a.w.
Mr. Pranjal Buch, Adv.

ORDER

Since the company matters are only heard on Thursdays, list this matter on 16.05.2024.

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

CHITRA HANKARE
MEMBER (JUDICIAL)